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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CONT.CAS(C) 1954/2023 CM APPL. 12754/2024

KAVITA GROVERPetitioner

Through: Adv.Pushkar Sood

Adv. Samarth Sood

versus

ANGEL BHATI CHAUHAN, DY. COMMISSIONER(SOUTH ZONE) & ORS.

....Respondent

Through: Adv. Sanjeev Sabharwal SC for

MCD with Ms Shweta Singh Adv. Mr. Raghavendra Mohan Bajaj Adv.

Mr. Sajal Awasthi Adv.

CORAM: HON'BLE MR. JUSTICE ANISH DAYAL

> ORDER 17.03.2025

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This matter could not be taken up today due to paucity of time.

Accordingly, re-notify on 20th August 2025.

Order be uploaded on the website of this Court.

ANISH DAYAL, J

MARCH 17, 2025